

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

Original Application No.63/2024(WZ)

Vanashakti & Anr

----Applicants

Vs

Chief Executive Officer, Zilla Parishad,  
Thane & Ors

-----Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA  
POLLUTION CONTROL BOARD i.e. RESPONDENT NO.3**

I, Saujanya Patil, Age-adult , Occupation -Service , the Sub-Regional Officer of the of the Maharashtra Pollution Control Board at Bhiwandi, having my office address at Siddhivinayak Sankul, 3<sup>rd</sup> – 4<sup>th</sup> Floor, Near Oak Baug, Station Road, Kalyan – 421 301, do hereby state on solemn affirmation as under:-

- (1) In compliance of the order dated 3/10/2024 passed by this Hon'ble NGT, the Maharashtra Pollution Control Board i.e Respondent Nos.2 & 3 is filing the aforesaid Affidavit.
- (2) The instant Original Application is regarding illegal dumping of mixed waste/garbage, alongwith solid construction and demolition waste at four locations, at Anjur and Dive Anjur villages falling within the jurisdiction of Respondent No.1-Chief



Executive Officer, Zilla Parishad Thane and Respondent No.9-  
Gram Panchayat, Anjur.

(3) I say and submit that the Hon'ble NGT vide order dated 18/3/2024 constituted a Joint Committee comprising one member each of Respondent No.2-MPCB, Respondent No.4-Secretary, Rural Development Department, Respondent No.5-Collector, Thane and Respondent No.7-Deputy Conservator of Forests, Mangrove Cell, the Secretary, Rural Development Department is nodal agency of the said Committee. The Joint Committee Report was filed before the Hon'ble NGT.

(4) I say and submit that the official of the Respondent -Board at Kalyan visited the sites in question on 3/12/2024 and the details are as under:

i) **Location at Survey Nos.190, 191, 192, 193, 194, 195 and 196 in front of Bombay Dhaba Mumbai -Nashik Highway, Village- Anjur, Tal-Bhiwandi-**

During the visit mixed solid waste, construction waste/ debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material/ waste has been increased compared to the previous visits.

ii) **Location at Survey No.219, Village-Anjur, Tal-Bhiwandi-**



During the visit near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed. Also due to the plantation it was unable to identify the exact situation of material / waste dumped on said location.

iii) **Location at Survey No.103 & 105, Diva Anjur, Tal-Bhiwandi –**

During the visit mixed solid waste was dumped unscientifically on the said location. The quantity of waste material found is less compared to the previous Committee visit dated 3/8/2024.

iv) **Location at Survey No.223/11A near Sanskar English Medium School, Village Anjur, Tal-Bhiwandi**

During the Committee visit on 3/8/2024 there was no material or waste found dumped on the said site, as all the existing material / waste had been removed by Grampanchayat Anjur. However, during the visit on 3/12/2024 to the said location a small quantity of mixed solid waste and construction waste/debris were found dumped in an unscientific manner. A copy of the visit report dated 3/12/2024 alongwith photographs are annexed herewith as an **Annexure-I collectively**.

The above non-compliances were communicated by the Respondent -Board to the Tahsildar & Executive Magistrate, Tahsil office, Bhiwandi, the Police Inspector,



Narpoli, Bhiwandi, Deputy Planning Officer, Sub Regional Office, Thane, MMRDA, Majiwada, Thane, Sarpanch/Gram Sevak, Gram Panchayat Dive Anjur, Vill. Anjur, Tal-Bhiwandi, Dist. Thane, Deputy Conservator of Forests, Mangrove Cell, Mangrove Conservation Unit, Mumbai, Collector and Magistrate, Thane, the Block Development Officer, Panchayat Samiti, Bhiwandi, District Health Officer, Zilla Parishad Thane vide letters dated 9/12/2024 respectively. Copies of the letters dated 9/12/2024 are annexed herewith as an **Annexure-II collectively.**

Solemnly affirmed on this 17 day of December, 2024 at Kalyan.

For and on behalf of the Maharashtra Pollution Control Board,

*Saujanya S. Patil*  
17/12/2024

(Saujanya S. Patil)  
Sub-Regional Officer, Bhiwandi



**Before me**

*V. P. Singh*  
17/12/2024

**V. P. SINGH**  
LL.B.  
ADVOCATE & NOTARY  
GOVT. OF INDIA  
Reg. No. 10697  
Flat No. 5 & 6, 5-Wing,  
Hetal Co-op. Hsg. Society,  
Shahad (W)-421 103.

Notary Reg. No. 27/101

Date 17/12/2024

## MAHARASHTRA POLLUTION CONTROL BOARD

Tel: (0251) 2310167/2310212  
 Fax: (0251) 2310192  
 Website: <https://www.mpcb.gov.in>  
 Email: [srobhiwandi@mpcb.gov.in](mailto:srobhiwandi@mpcb.gov.in)



Sub Regional Office, Bhiwandi  
 Siddhivinayak Sankul, 3rd & 4th Floor,  
 Near Oak Baug, Station Road,  
 Kalyan (West) - 421 301.

### VISIT REPORT

Date: 03.12.2024

- As per Hon'ble NGT original application no 63/2024 visited below four locations for verify the present status.
- All four locations visited jointly along with Committee on 03.08.2024
  - As per instruction of higher authority said four locations visited on 03.12.2024 to verify present status.
  - 1st location at S.No. 190, 191, 192, 193, 194, 195 & 196 in front of Bombay dhaba Mumbai Nashik highway.  
 During visit mixed municipal solid waste construction waste / debris found dumped an unscientifically & during visit noticed that some vehicles are dumping waste material at pipeline side also it is seems that the approx quantity of dumped material / waste increased as compare to previous visits.
  - 2nd location at survey No. 219  
 During visit near pipeline mixed municipal solid waste dumped & some material burnt

PCO

smoke observed. Also due to plantation unable to recognize exact situation of material/waste dumped on said location.

3<sup>rd</sup> location at survey no. 1038105 Dine Anjur  
 During visit mixed municipal solid waste dumped in unscientific manner on said location the quantity of waste material found less as compare to previous committee visit dt. 3-8-2024

- 4<sup>th</sup> location at survey No. 223111A near Sanskar English medium in village Anjur Tal - Bhuzandi

- During the committee visit on 3-8-2024 no material or waste was found dumped at said site as all existing material/waste had been removed by Grampanchayat Anjur.

However during today's visit dt. 3-12-2024 small quantity of mixed municipal solid waste & construction waste/debris found dumped in an unscientific manner at said site.




(Dipali Chaudhari)  
 PO SRO Bhuzandi

1st Location

S.No. 190, 191, 192, 193, 194, 195,  
196 in front of Bombay Dhaba




 **GPS Map Camera**



Kasheli, Maharashtra, India  
62g8+2w3, Kasheli, Maharashtra 421302, India  
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03/12/24 03:52 PM GMT +05:30




 **GPS Map Camera**

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Google



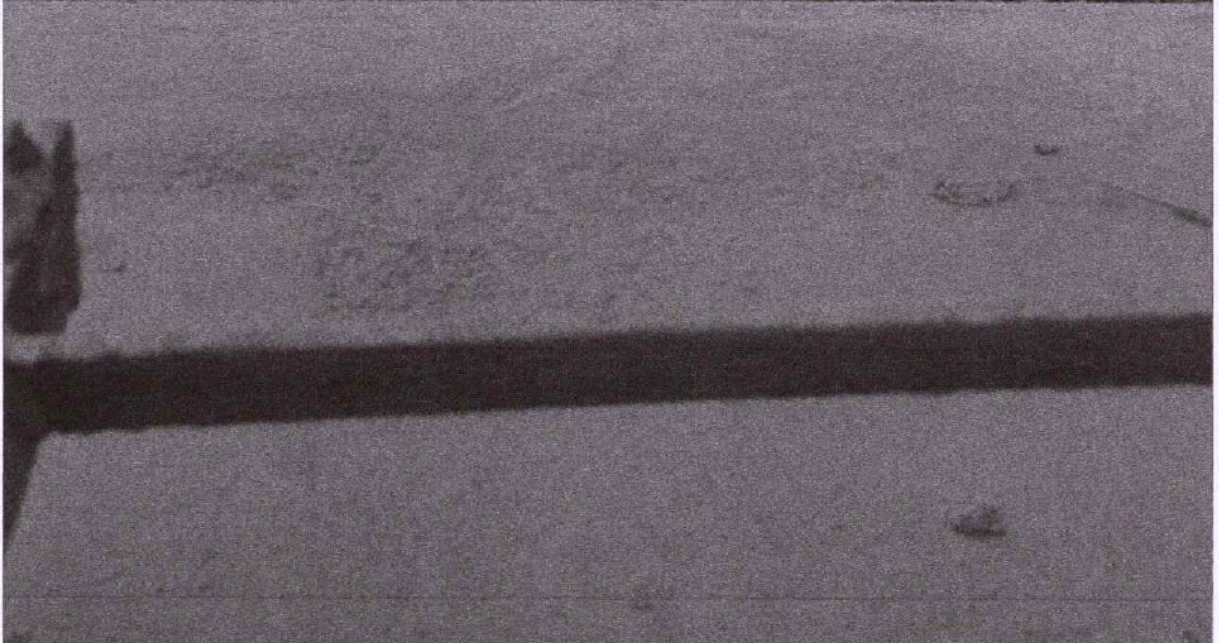
 **GPS Map Camera**



Google

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03/12/24 03:52 PM GMT +05:30

339



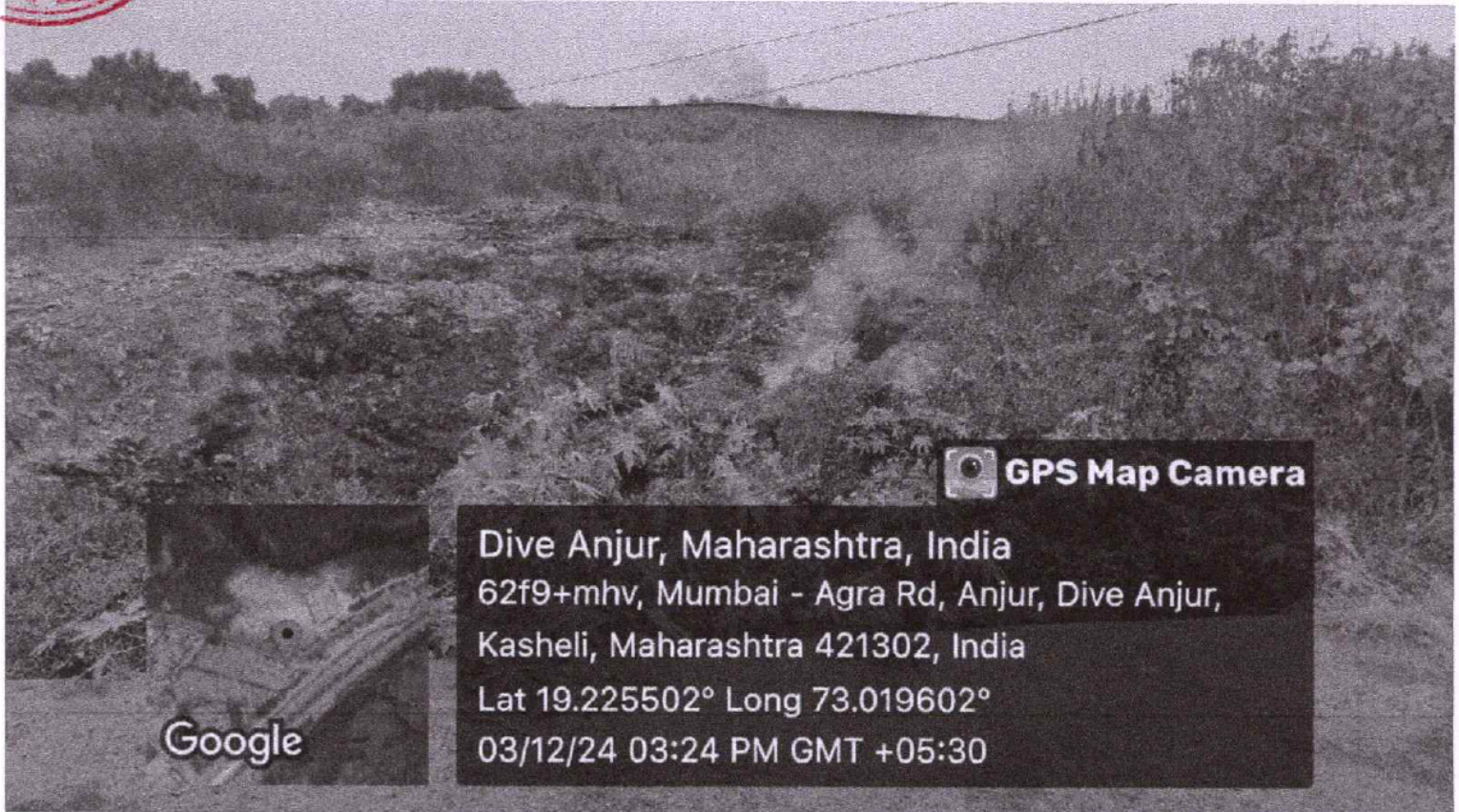
GPS Map Camera




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340

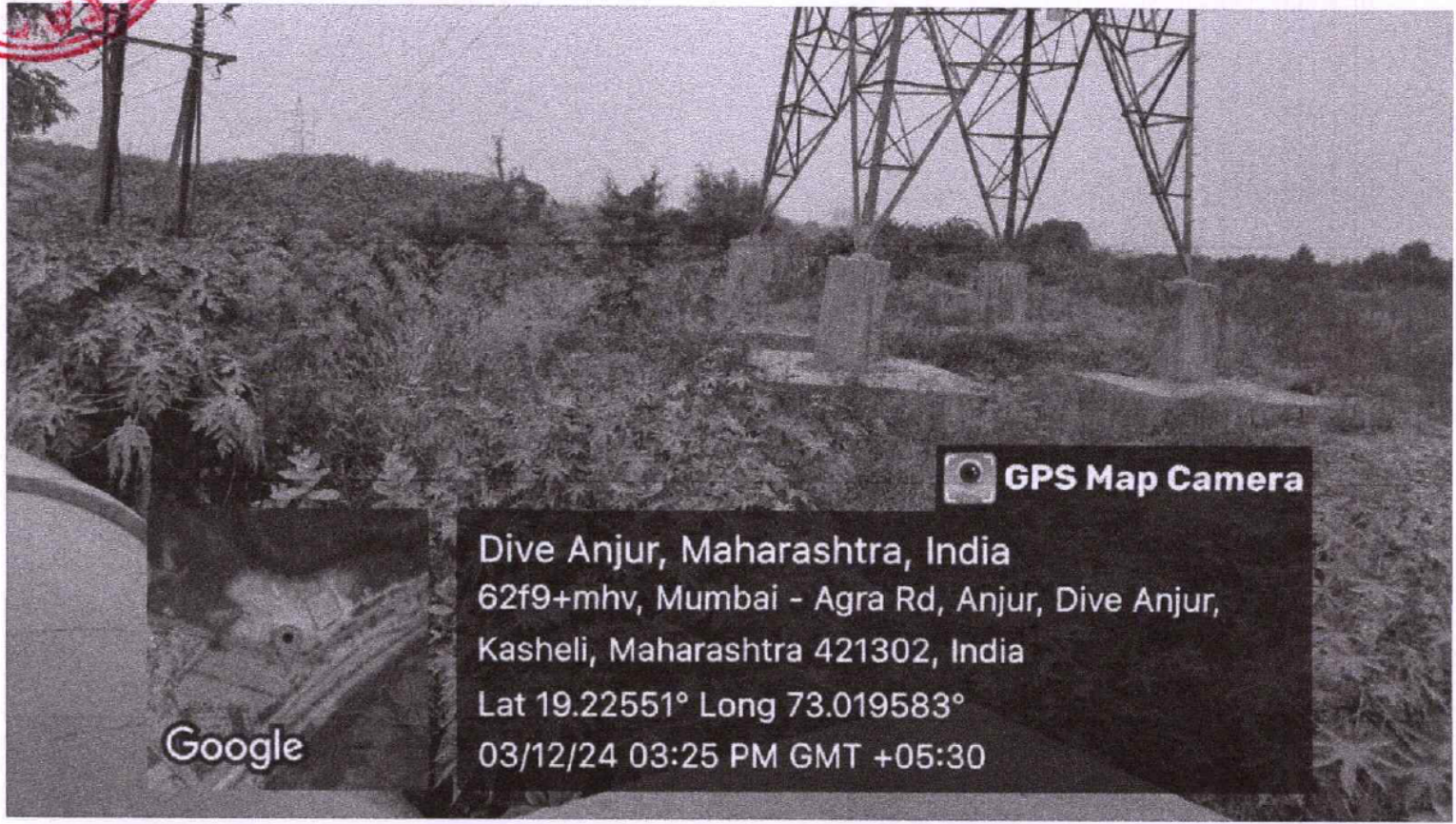
# 2nd Location S.No. 219




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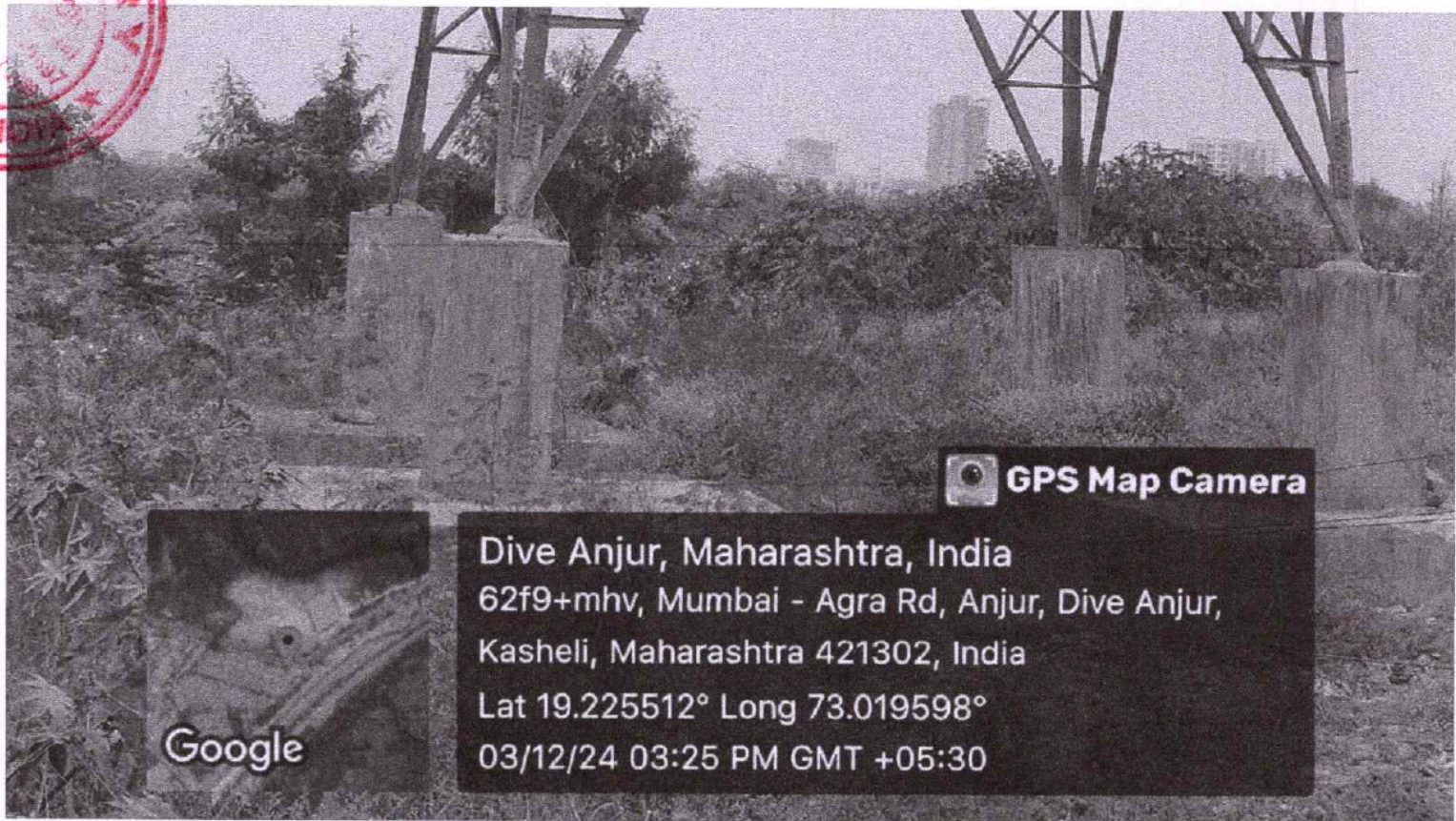
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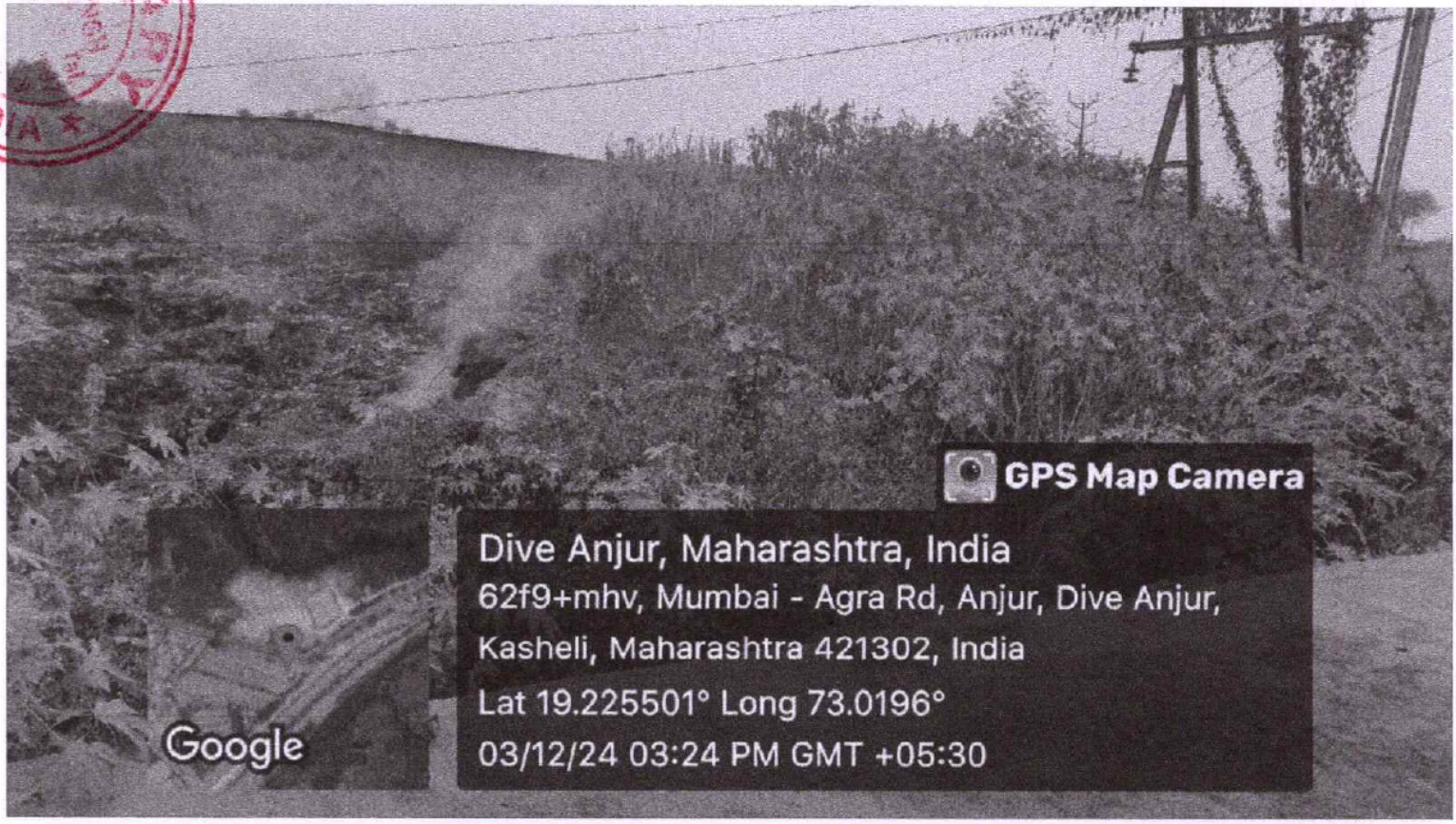
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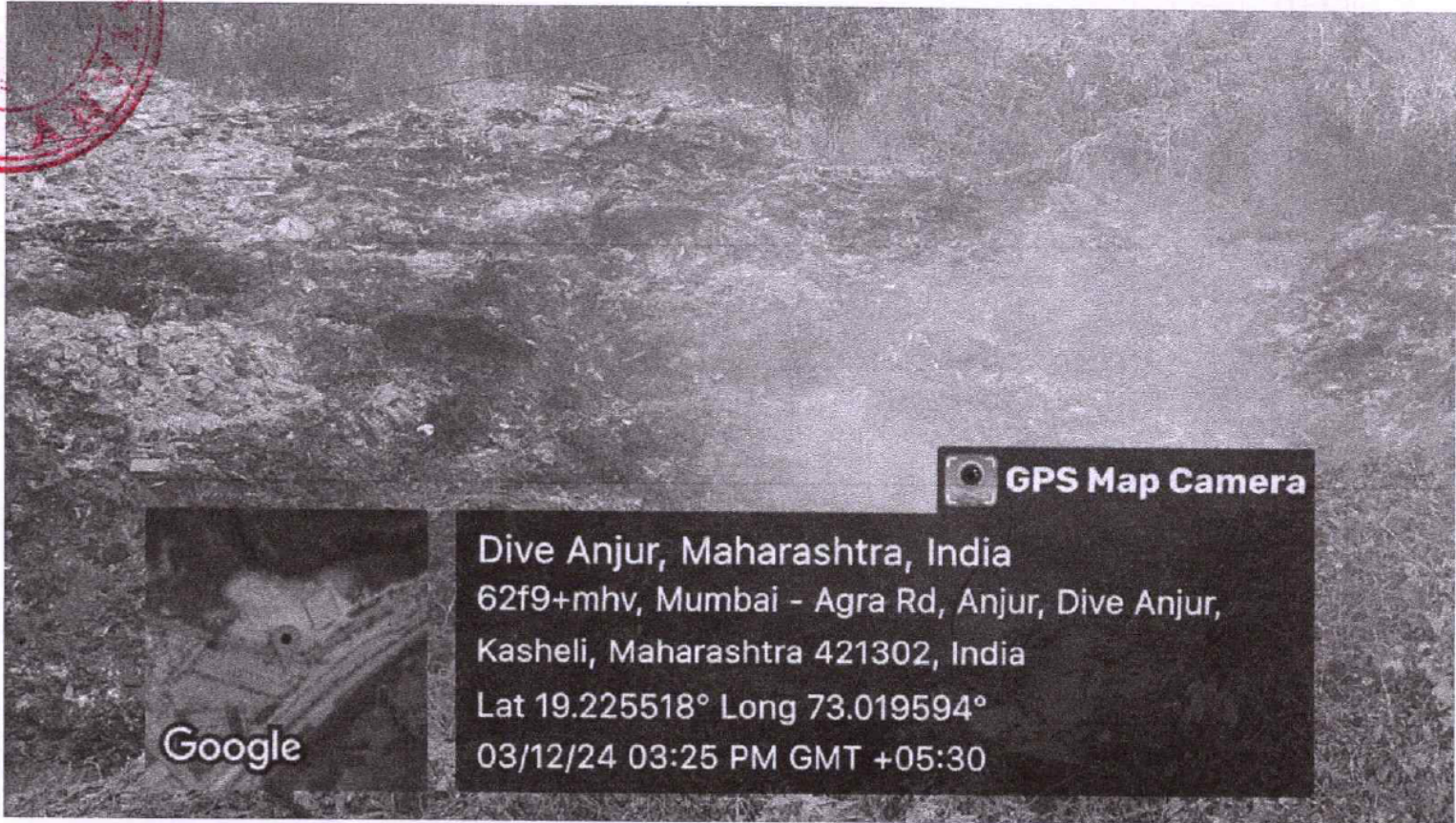
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Google



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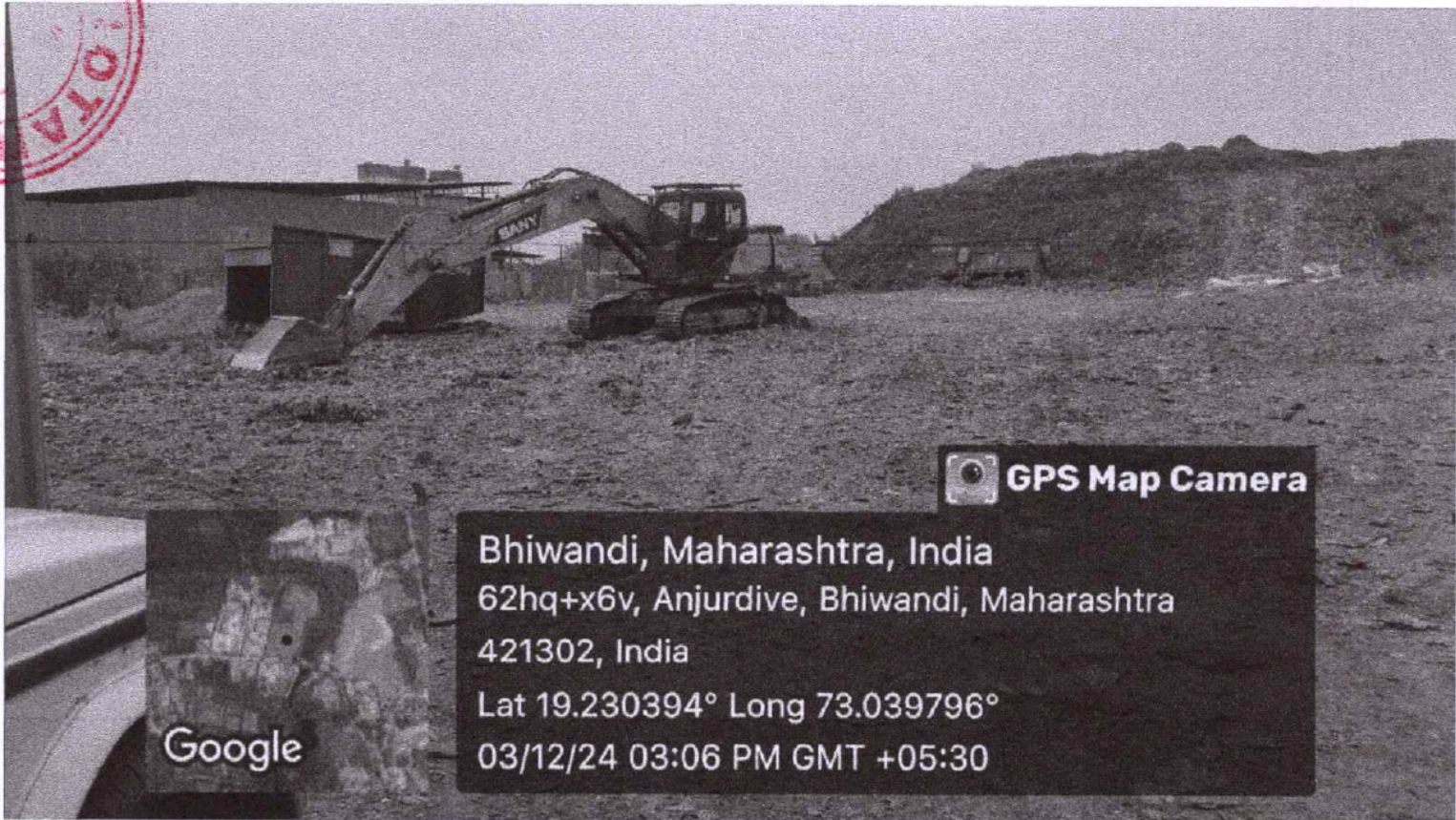
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Google

345

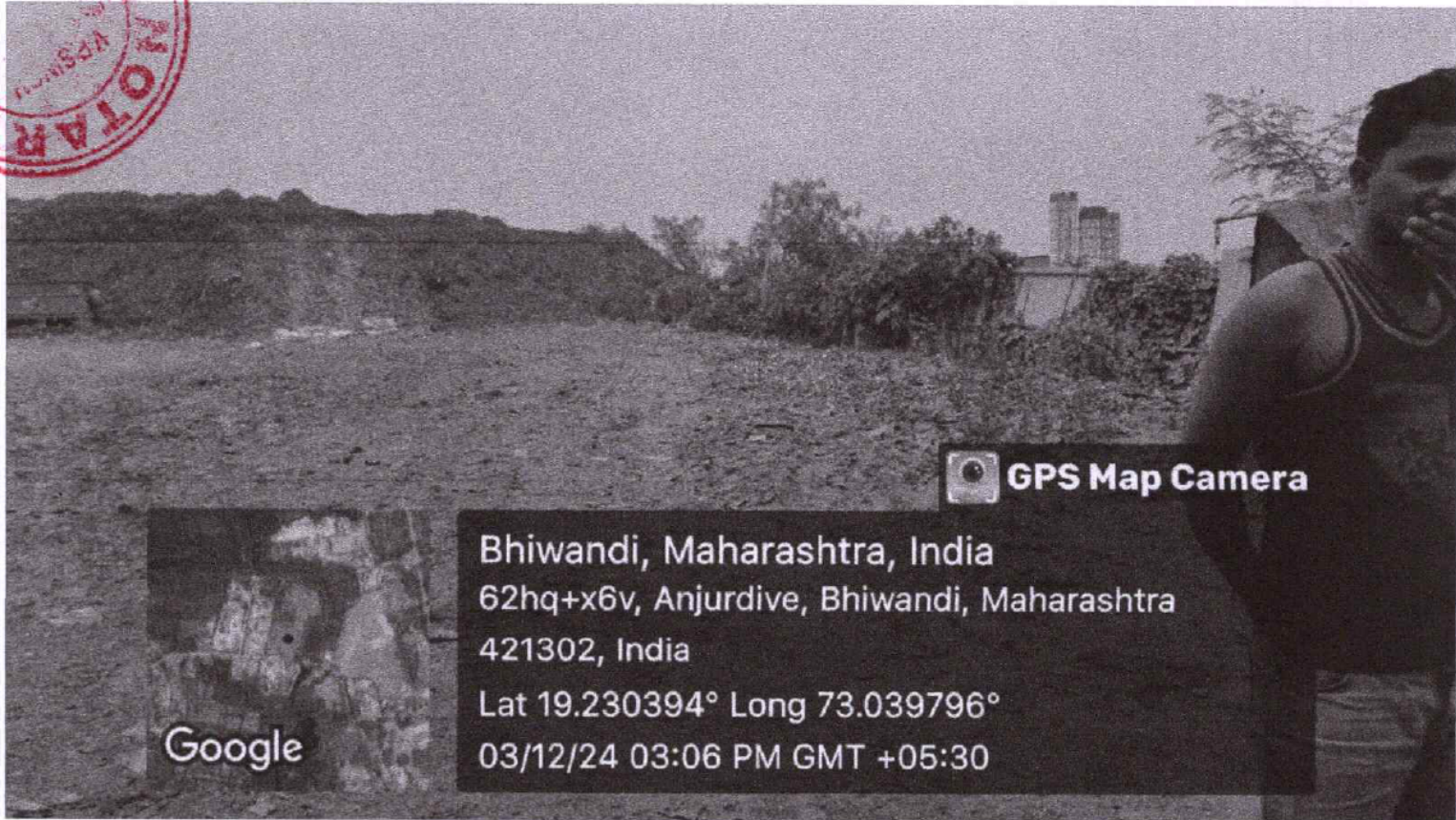
3rd Location  
S.No. 103 & 105




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421302, India  
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Google

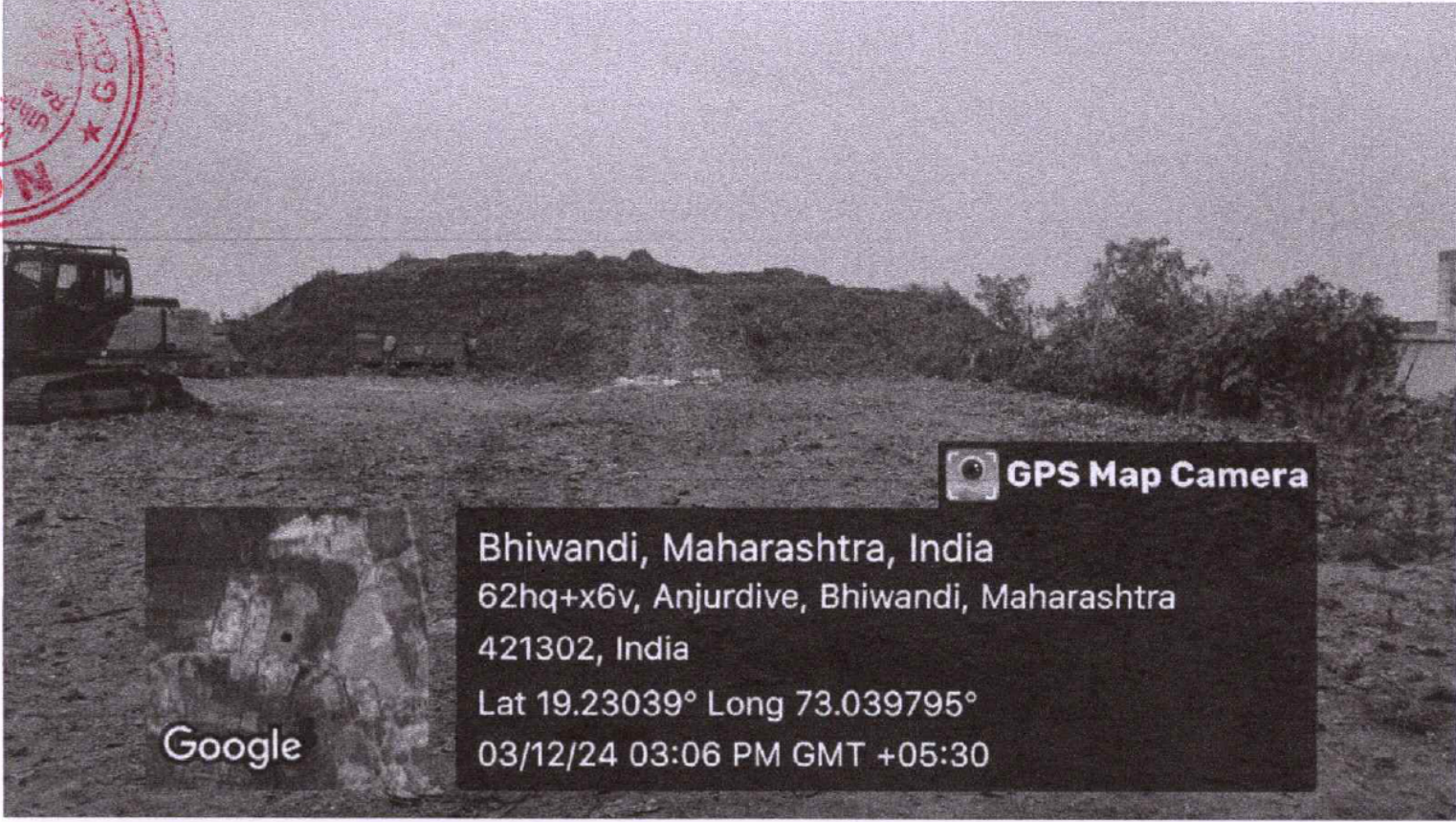



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Google

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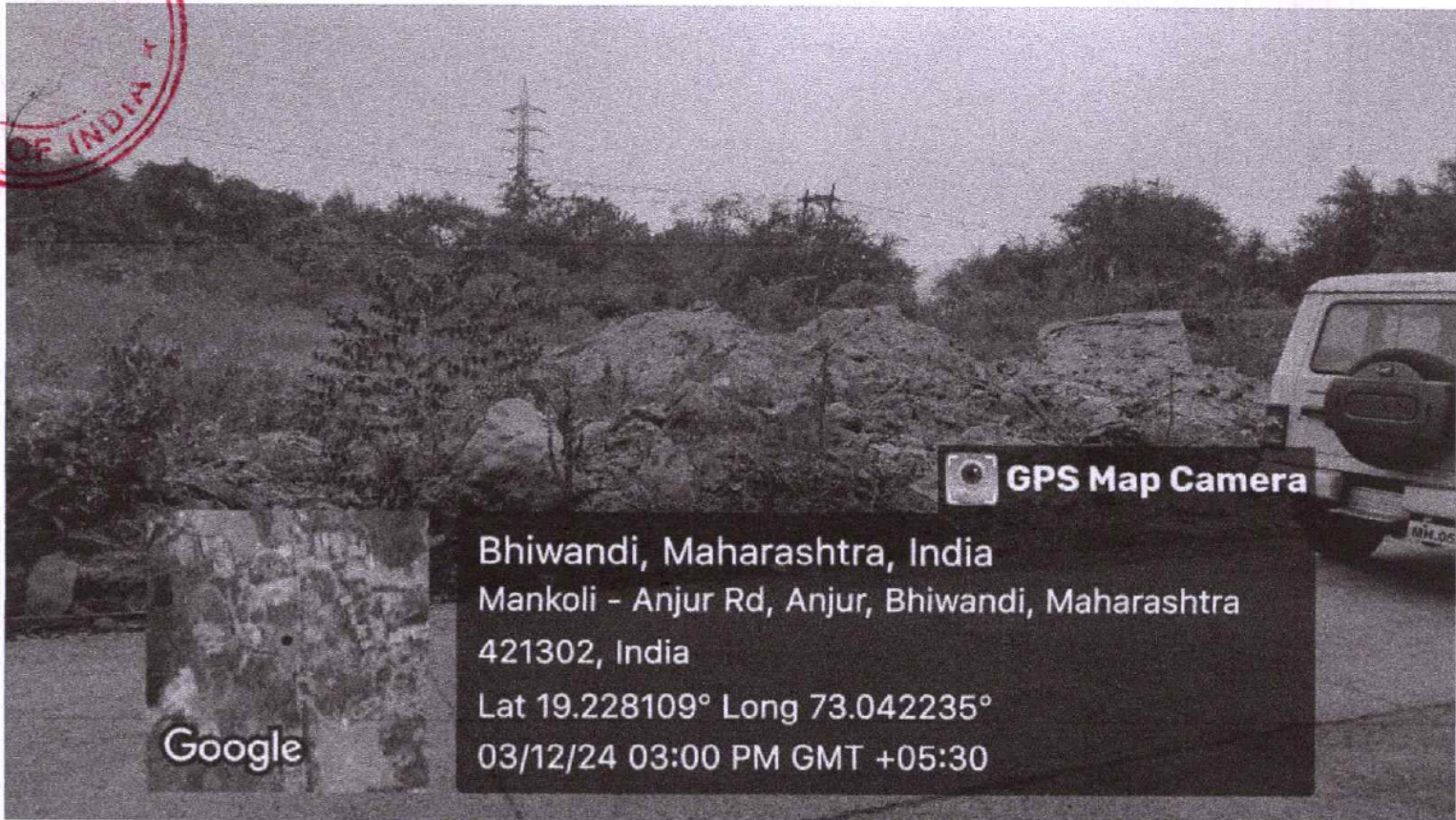



Google

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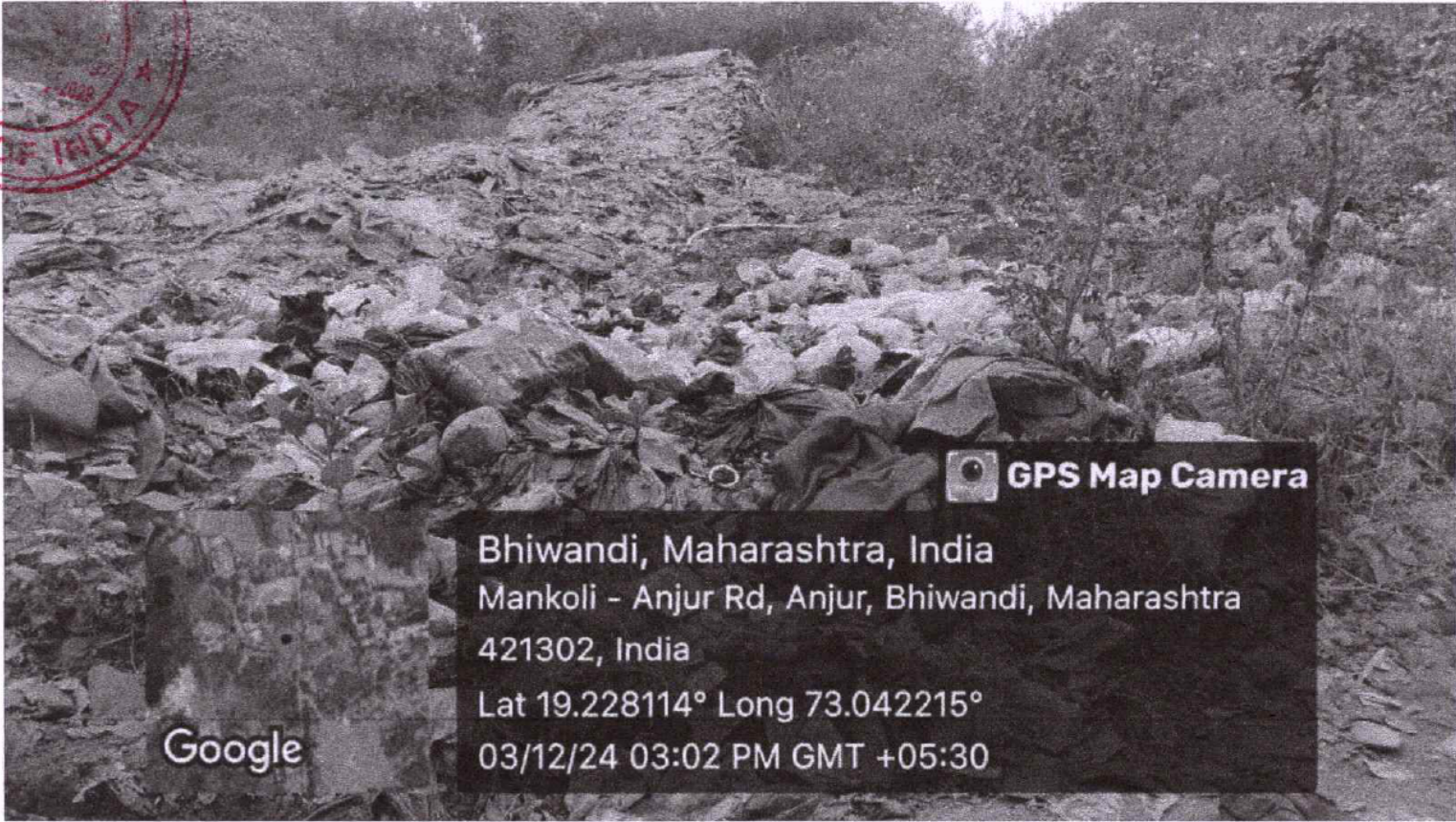
4th Location  
S.No. 223/1/A




 GPS Map Camera

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421302, India  
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Google

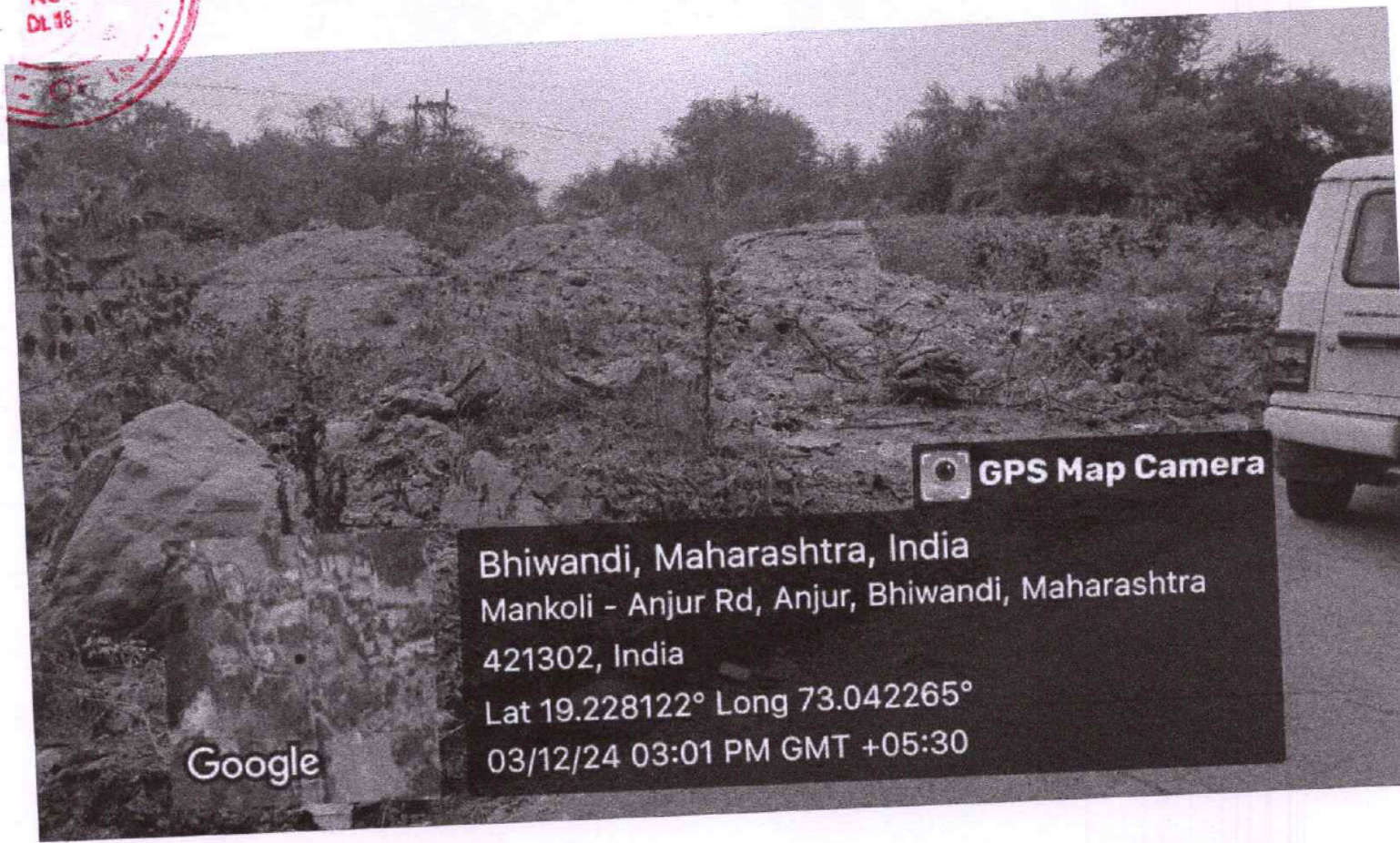



OF INDIA

 **GPS Map Camera**

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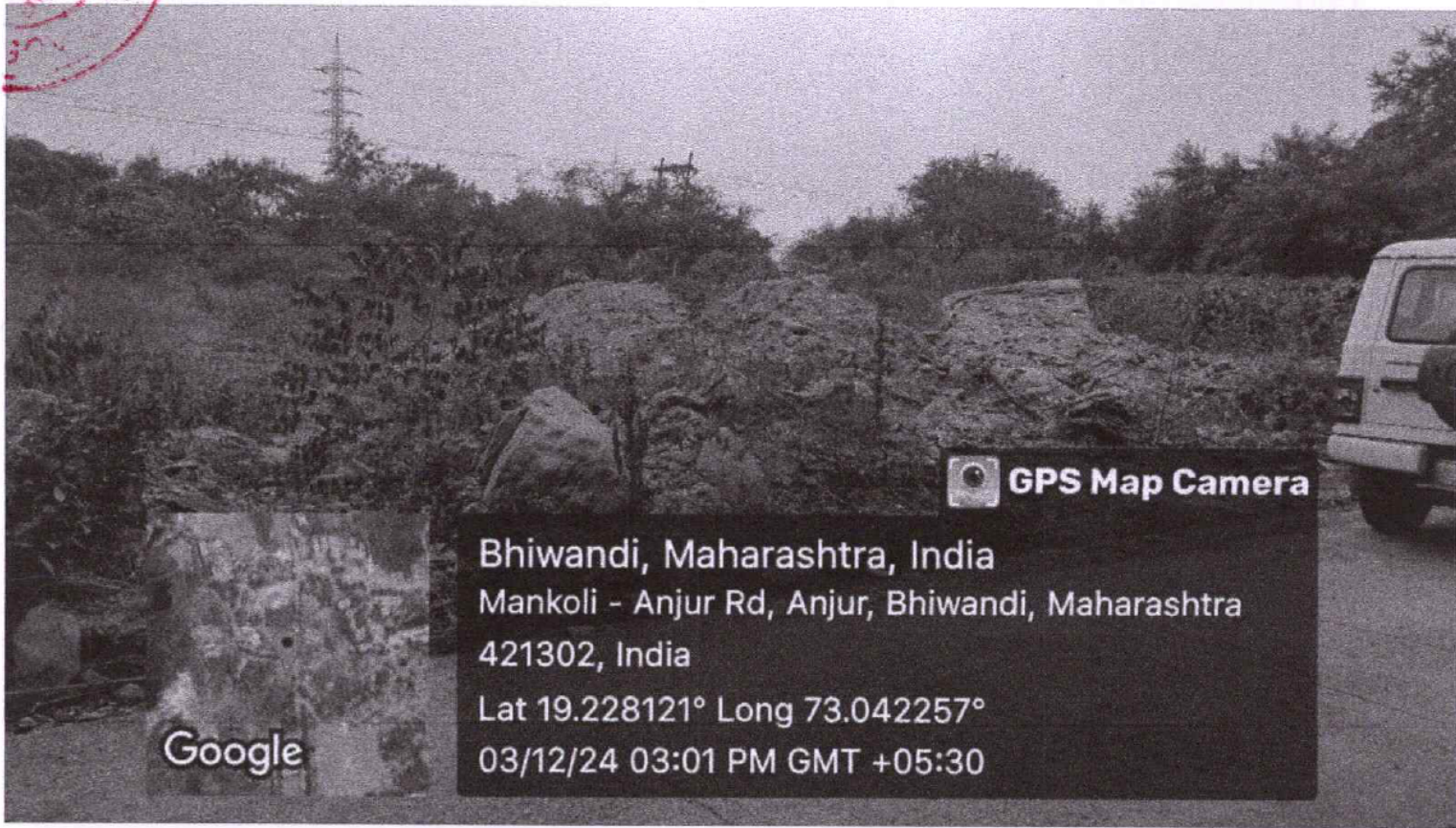
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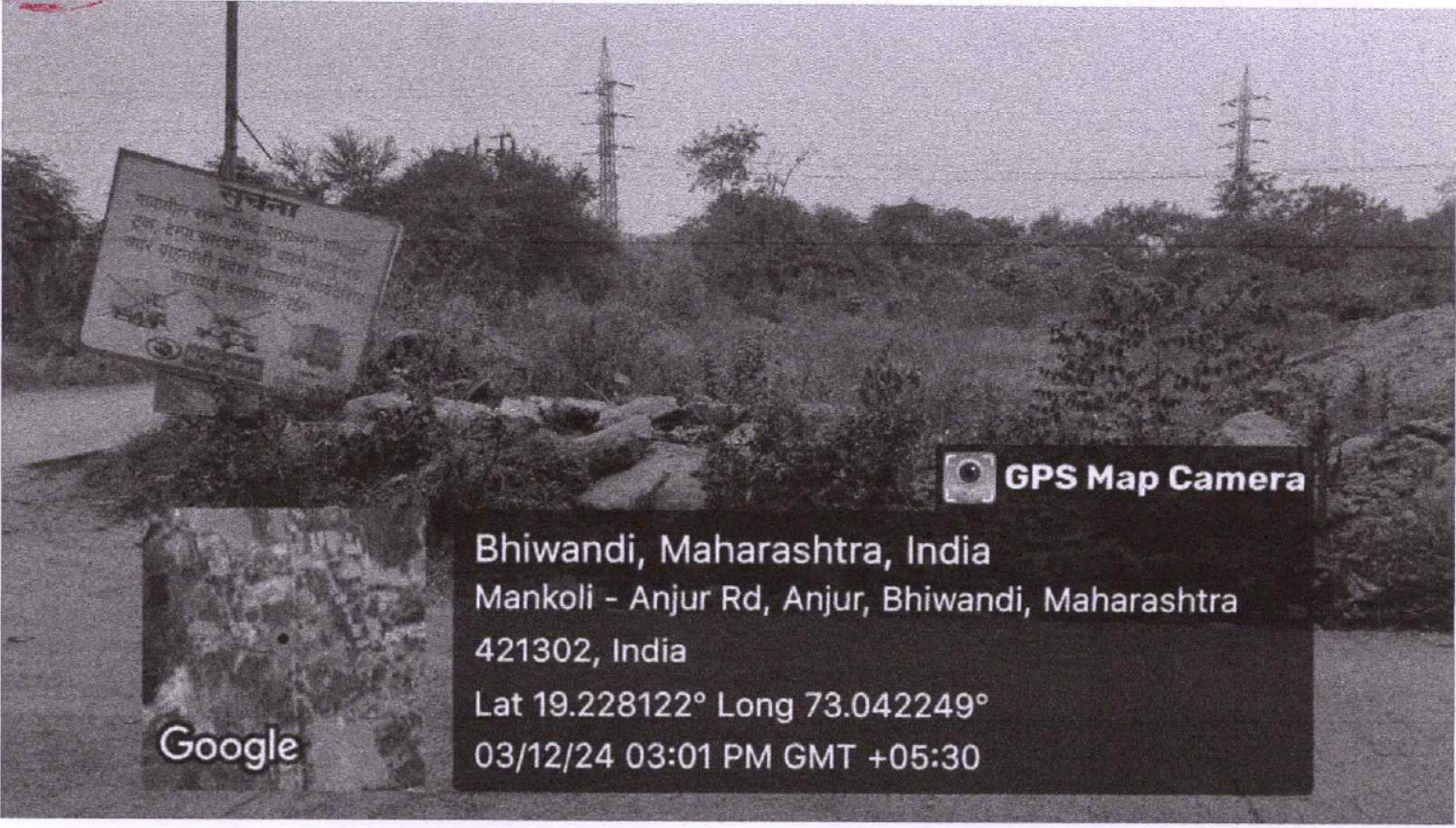
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421302, India  
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Google



 **GPS Map Camera**

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421302, India  
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03/12/24 03:01 PM GMT +05:30

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# Maharashtra Pollution Control Board

## Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

Fax No : 0251-2310192

Website : www.mpcb.gov.in

Email : [srobhiwandi@mpcb.gov.in](mailto:srobhiwandi@mpcb.gov.in)



“आपली सेवा आमचे कर्तव्य”

Siddhivinayak Complex 3rd 4th floor  
Near Oak Garden , Station Road  
Kalyan (West) District-Thane  
Pin No: 421 301

No: MPCB/SROBHI/12/10/01

Date : 09 / 12 / 2024

To,

**Sarpanch/ Gram Sevak  
Grampanchayat Dive Anjur,  
Gavdevi Mandir Road, Village Anjur,  
Tal. Bhiwandi, Dist. Thane-421302**

**Sub: - Illegal dumping of MSW at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi, Survey No. 219, Village Anjur, Tal. Bhiwandi, Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi & Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi regarding illegal Dumping of municipal solid waste since some time to remove/ clear of MSW**

**Ref: - 1. NGT Original Application No.63/2024 - Van Shakti V/s Chief Executive Officer, Zilla Parishad Thane and others order dated 22.08.2024  
2. Visit of the Committee members dated 03.08.2024  
3. Visit of field officer of this office dated 03.12.2024**

Sir,

The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No.1357(E), dated 8/4/2016 in the Official Gazette. Almitra H Patel & Anr. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/ debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material/ waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.

During the visit on location at Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi mixed solid waste was dumped unscientifically. The quantity of waste material found is less compared to the previous Committee visit dated 03.08.2024.

A small quantity of mixed solid waste and construction waste/debris were found dumped in an unscientific manner on location at Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi.

The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

*S. S. Patil*  
9/12/2024

(S. S. Patil)

Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-  
Regional Officer, MPC Board, Kalyan



The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing No. 1337(E), dated 04/02/2016 in the Official Gazette. Amended Rules & Act have been issued in the Official Gazette. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Fall representatives of Vanshikri (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 103, 105, 104, 105 & 106, in front of Bombay Chords, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.

# 355 Maharashtra Pollution Control Board

## Sub-Regional Office, Bhiwandi

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“आपली सेवा आमचे कर्तव्य”

Siddhivinayak Complex 3rd 4th floor  
Near Oak Garden , Station Road  
Kalyan (West) District-Thane  
Pin No: 421 301

No: MPCB/SROBHI/12/11/01

Date : 09 / 12 / 2024

To,

**Deputy Planning Officer**

**Sub-Regional Office, Thane**

**Mumbai Metropolitan Region Development Authority**

**Multipurpose Hall, 2nd Floor,**

**NEAR OSWAL PARK, POKHRAN ROAD NO. 2,**

**Majiwada, Thane (West) - 400 601**

**Sub: - Illegal dumping of MSW at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi, Survey No. 219, Village Anjur, Tal. Bhiwandi, Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi & Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi regarding illegal Dumping of municipal solid waste since some time to remove/ clear of MSW**

**Ref: - 1. NGT Original Application No.63/2024 - Van Shakti V/s Chief Executive Officer, Zilla Parishad Thane and others order dated 22.08.2024**  
**2. Visit of the Committee members dated 03.08.2024**  
**3. Visit of field officer of this office dated 03.12.2024**

Sir,

The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No.1357(E), dated 8/4/2016 in the Official Gazette. Almitra H Patel & Anr. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/ debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material/ waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

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A small quantity of mixed solid waste and construction waste/debris were found dumped in an unscientific manner on location at Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi.

The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

*S.S. Patil*  
9/12/2024

(S. S. Patil)

Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-  
Regional Officer, MPC Board, Kalyan



The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No. 1387(E), dated 04/02/16 in the Official Gazette, Amritsar & Act. has filed an Application bearing No. 138 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide O. order dated 22/12/15 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patel, representatives of Vanshik (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Disha, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

# 357 Maharashtra Pollution Control Board

## Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

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"आपली सेवा आमचे कर्तव्य"

Siddhivinayak Complex 3rd 4th floor  
Near Oak Garden , Station Road  
Kalyan (West) District-Thane  
Pin No: 421 301

No: MPCB/SROBHI/12/12/01

Date : 09 / 12 / 2024

To,  
Hon'ble District Health Officer,  
Zilla Parishad Thane, Dist. Thane

**Sub: - Illegal dumping of MSW at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi, Survey No. 219, Village Anjur, Tal. Bhiwandi, Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi & Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi regarding illegal Dumping of municipal solid waste since some time to remove/clear of MSW**

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3. Visit of field officer of this office dated 03.12.2024**

Sir,

The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No.1357(E), dated 8/4/2016 in the Official Gazette. Almitra H Patel & Anr. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/ debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material/ waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.



During the visit on location at Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi mixed solid waste was dumped unscientifically. The quantity of waste material found is less compared to the previous Committee visit dated 03.08.2024.

A small quantity of mixed solid waste and construction waste/debris were found dumped in an unscientific manner on location at Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi.

The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

*S. S. Patil*  
*9/12/2024*

(S. S. Patil)  
Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-  
Regional Officer, MPC Board, Kalyan



The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No. 1327(E) dated 28/05/2016 in the Official Gazette. Amlina H. Patel & Anr. have filed an Application bearing No. 189 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986 Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 103, 104, 105 & 106 in front of Bombay Danga, Mumbai Naskrik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material waste has been increased as compared to the previous visit dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed

# 359 Maharashtra Pollution Control Board

## Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

Fax No : 0251-2310192

Website : www.mpcb.gov.in

Email : [srobhiwandi@mpcb.gov.in](mailto:srobhiwandi@mpcb.gov.in)



“आपली सेवा आमचे कर्तव्य”

Siddhivinayak Complex 3rd 4th floor  
Near Oak Garden , Station Road  
Kalyan (West) District-Thane  
Pin No: 421 301

No: MPCB/SROBHI/12/13/01

Date : 09 / 12 / 2024

To,  
Police Inspector,  
Narpoli Police Station,  
Tal. Bhiwandi, Dist. Thane- 421302

**Sub: - Illegal dumping of MSW at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi, Survey No. 219, Village Anjur, Tal. Bhiwandi, Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi & Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi regarding illegal Dumping of municipal solid waste since some time to remove/ clear of MSW**

**Ref: - 1. NGT Original Application No.63/2024 - Van Shakti V/s Chief Executive Officer, Zilla Parishad Thane and others order dated 22.08.2024  
2. Visit of the Committee members dated 03.08.2024  
3. Visit of field officer of this office dated 03.12.2024**

Sir,

The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No.1357(E), dated 8/4/2016 in the Official Gazette. Almitra H Patel & Anr. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/ debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material/ waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.

During the visit on location at Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi mixed solid waste was dumped unscientifically. The quantity of waste material found is less compared to the previous Committee visit dated 03.08.2024.

A small quantity of mixed solid waste and construction waste/debris were found dumped in an unscientific manner on location at Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi.

The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

*S. S. Patil*  
*9/12/2024*

(S. S. Patil)

Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-  
Regional Officer, MPC Board, Kalyan



The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No. 1327(E) dated 24/07/2016 in the Official Gazette. Ministry H Patel & Anr. have filed an Application bearing No. 198 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein the Hon'ble NGT New Delhi has issued directions vide Order dated 23/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986 Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil representatives of Varasthark (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 103, 104, 105 & 106 in front of Bombay Disha, Mumbai Naskrik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi, near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.

# 361 Maharashtra Pollution Control Board

## Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

Fax No : 0251-2310192

Website : www.mpcb.gov.in

Email : [srobhiwandi@mpcb.gov.in](mailto:srobhiwandi@mpcb.gov.in)



“आपली सेवा आमचे कर्तव्य”

Siddhivinayak Complex 3rd 4th floor  
Near Oak Garden , Station Road  
Kalyan (West) District-Thane  
Pin No: 421 301

No: MPCB/SROBHI/12/14/01

Date : 09 / 12 / 2024

To,

Hon'ble Tahsildar and Executive Magistrate,  
Tahsil Office, Bhiwandi  
Old Zakat Naka, Agra Bhiwandi Road,  
Tal. Bhiwandi. Dist. Thane – 421302

**Sub: - Illegal dumping of MSW at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi, Survey No. 219, Village Anjur, Tal. Bhiwandi, Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi & Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi regarding illegal Dumping of municipal solid waste since some time to remove/clear of MSW**

**Ref: - 1. NGT Original Application No.63/2024 - Van Shakti V/s Chief Executive Officer, Zilla Parishad Thane and others order dated 22.08.2024  
2. Visit of the Committee members dated 03.08.2024  
3. Visit of field officer of this office dated 03.12.2024**

Sir,

The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No.1357(E), dated 8/4/2016 in the Official Gazette. Almitra H Patel & Anr. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/ debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material/ waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

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During the visit on location at Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi mixed solid waste was dumped unscientifically. The quantity of waste material found is less compared to the previous Committee visit dated 03.08.2024.

A small quantity of mixed solid waste and construction waste/debris were found dumped in an unscientific manner on location at Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi.

The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

*S. S. Patil*  
9/12/2024

(S. S. Patil)

Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-  
Regional Officer, MPC Board, Kalyan



The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No. 1327(E) dated 04.07.2016 in the Official Gazette. Amrita H. Patel & Anr. have filed an application bearing No. 189 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vansharkh (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 103, 104, 105 & 106, in front of Bombay District, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 218, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.

# 363 Maharashtra Pollution Control Board

## Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

Fax No : 0251-2310192

Website : www.mpcb.gov.in

Email : [srobhiwandi@mpcb.gov.in](mailto:srobhiwandi@mpcb.gov.in)



Siddhivinayak Complex 3rd 4th floor  
Near Oak Garden , Station Road  
Kalyan (West) District-Thane  
Pin No: 421 301

No: MPCB/SROBHI/12/15/01

Date : 09 / 12 / 2024

To,  
Block Development Officer,  
Panchayat Samiti, Bhiwandi,  
Tal. Bhiwandi, Dist. Thane-421302

**Sub: - Illegal dumping of MSW at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi, Survey No. 219, Village Anjur, Tal. Bhiwandi, Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi & Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi regarding illegal Dumping of municipal solid waste since some time to remove/ clear of MSW**

**Ref: - 1. NGT Original Application No.63/2024 - Van Shakti V/s Chief Executive Officer, Zilla Parishad Thane and others order dated 22.08.2024  
2. Visit of the Committee members dated 03.08.2024  
3. Visit of field officer of this office dated 03.12.2024**

Sir,

The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No.1357(E), dated 8/4/2016 in the Official Gazette. Almitra H Patel & Anr. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/ debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material/ waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.

During the visit on location at Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi mixed solid waste was dumped unscientifically. The quantity of waste material found is less compared to the previous Committee visit dated 03.08.2024.

A small quantity of mixed solid waste and construction waste/debris were found dumped in an unscientific manner on location at Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi.

The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

*(Handwritten signature)*  
9/11/2024

(S. S. Patil)

Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-  
Regional Officer, MPC Board, Kalyan



*(Faint, mirrored text from the reverse side of the page, including references to NGT orders and survey details)*

# 365 Maharashtra Pollution Control Board

## Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

Fax No : 0251-2310192

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“आपली सेवा आमचे कर्तव्य”

Siddhivinayak Complex 3rd 4th floor

Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No: MPCB/SROBHI/12/17/01

Date : 09 / 12 / 2024

To,

Hon'ble Collector and Magistrate, Thane  
Court Naka, Ad Prabhakar Hegde Road,  
Kharkar Alley, Thane West – 400601

**Sub: - Illegal dumping of MSW at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi, Survey No. 219, Village Anjur, Tal. Bhiwandi, Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi & Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi regarding illegal Dumping of municipal solid waste since some time to remove/clear of MSW**

**Ref: - 1. NGT Original Application No.63/2024 - Van Shakti V/s Chief Executive Officer, Zilla Parishad Thane and others order dated 22.08.2024  
2. Visit of the Committee members dated 03.08.2024  
3. Visit of field officer of this office dated 03.12.2024**

Sir,

The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No.1357(E), dated 8/4/2016 in the Official Gazette. Almitra H Patel & Anr. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/ debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material/ waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.

During the visit on location at Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi mixed solid waste was dumped unscientifically. The quantity of waste material found is less compared to the previous Committee visit dated 03.08.2024.

A small quantity of mixed solid waste and construction waste/debris were found dumped in an unscientific manner on location at Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi.

The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

*S.S. Patil*  
9/12/2024

(S. S. Patil)

Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-  
Regional Officer, MPC Board, Kalyan



The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No. 1357(E) dated 04/12/2016 in the Official Gazette. A.M. H. Patel & Co. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi. wherein the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil representatives of Vansharkil (NGO). It has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 103, 104, 105 & 106, in front of Bombay Dredging, Mumbai Naskik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste, debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.

# 367 Maharashtra Pollution Control Board

## Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

Fax No : 0251-2310192

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"आपली सेवा आमचे कर्तव्य"

Siddhivinayak Complex 3rd 4th floor

Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No: MPCB/SROBHI/12/18/01

Date : 09 / 12 / 2024

To,

Deputy Conservator of Forests, Mangrove Cell  
Mangrove Conservation Unit,  
Maharashtra State Forest Department,  
Room No. 302, Wakefield House,  
Near Britannia Restaurant,  
Ballard Estate, Fort, Mumbai- 400001

**Sub: - Illegal dumping of MSW at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi, Survey No. 219, Village Anjur, Tal. Bhiwandi, Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi & Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi regarding illegal Dumping of municipal solid waste since some time to remove/ clear of MSW**

**Ref: - 1. NGT Original Application No.63/2024 - Van Shakti V/s Chief Executive Officer, Zilla Parishad Thane and others order dated 22.08.2024  
2. Visit of the Committee members dated 03.08.2024  
3. Visit of field officer of this office dated 03.12.2024**

Sir,

The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No.1357(E), dated 8/4/2016 in the Official Gazette. Almitra H Patel & Anr. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner. During visit dated 03.12.2024 at Survey No. 190, 191, 192, 193, 194, 195 & 196, in front of Bombay Dhaba, Mumbai Nashik Highway, Village Anjur, Tal. Bhiwandi mixed solid waste, construction waste/ debris were found dumped unscientifically and some vehicles were dumping waste material at pipeline side. Further the quantity of dumped material/ waste has been increased as compared to the previous visits dated 03.08.2024 (committee visit).

During the visit on location at Survey No. 219, Village Anjur, Tal. Bhiwandi near pipeline mixed solid waste dumped and some material was burnt due to which smoke was observed.

During the visit on location at Survey No. 103 & 105, Dive Anjur, Tal. Bhiwandi mixed solid waste was dumped unscientifically. The quantity of waste material found is less compared to the previous Committee visit dated 03.08.2024.

A small quantity of mixed solid waste and construction waste/debris were found dumped in an unscientific manner on location at Survey No. 223/11 A, Near Sanskar English Medium School, Vill. Anjur, Taluka Bhiwandi.

The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

*S. S. Patil*  
9/12/2024

(S. S. Patil)

Sub-Regional Officer, Bhiwandi

**Copy submitted for information to:-**  
Regional Officer, MPC Board, Kalyan